

(e) whether the Government Controller of the Mills had proposed to the Workers' Unions, for the revision of the terms and conditions of service that existed before Government take-over, as a condition prior to restarting of the mills;

(b) if so, the details of Government's proposals; and

(d) whether any settlement was arrived at with the Unions and if not, the reasons therefor?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) and (b). About 600 workers constituting about 50 per cent of the ex-workers of the mill have already been recalled, while another 150 workers are expected to be recalled shortly. This will leave about 480 workers out of which only 143 would be permanent workers. The reason for not employing all the workers is that the mill has restarted with 18,000 spindles and 96 looms only out of a total of 25,000 spindles and 386 looms.

(c) to (e) The terms and conditions of service of workers have not been altered. However, the Authorised Controller discussed with the unions certain proposals relating to revised workload for the economic running of the mill. These proposals were, however, not made a pre-condition to the restarting of the mills.

Material Checkers in Railway Electrification Project

305. Shri Satya Narain Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the former Railway Minister gave an assurance to the Material Checkers in the Railway Electrification Project that they would be given alternative jobs like other Class III employees;

(b) if so, whether Government have implemented the assurance so far; and

(c) if not, when these employees are likely to be absorbed in regular Railway services?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) and (c). Do not arise.

Substitute Workers of Mughal Sarai Diesel Loco Shed

306 Shri Satya Narain Singh: Will the Minister of Railways be pleased to state:

(a) the total number of substitute workers of Mughal Sarai Diesel Loco Shed retrenched during the last two months;

(b) whether it is a fact that the retrenched workers had completed more than six months and new hands were appointed for the same jobs; and

(c) the steps taken by Government to stop these measures?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). 74 men were engaged purely as substitute workers pending regular recruitment, at which these 74 men along with other applicants were considered 47 failed in the recruitment test and are proposed to be replaced by the men who have been successful at the recruitment test. However, only 4 men have actually been discharged on account of being found unfit at the medical examination held before regular appointment.

(c) Substitute workers have necessarily to go through a proper test for regular appointment and if they fail either at the test or at the initial medical examination, they have to be discharged.

Yarn for Handloom Weavers

307. Shri Ramachandra Ujain:
Shri Dhuleshwar Meena:
Shri Bhagapathi Pradhan:
Shri Manoj Mehta:

Will the Minister of Commerce be